Statement

"Grants-in-Aid to NGOs and VOs in Andhra Pradesh"

Total amount of grants-in-aid released to the Non-Governmental Organisations in Andhra Pradesh under various programmes for Scheduled Castes, Scheduled Tribes, Other Backward Classes and Physically challenged person during the last three years (2006-07, 2007-08 and 2008-09).

(Rs. in lakhs)

Schemes implemented by Ministry of Social Justice and Empowerment

01	N. CH. O.L								
SI.	Name of the Schemes	Amount							
No.		released							
1.	Free Coaching for SCs and OBCs	91.33							
2.	Assistance of Voluntary Organisation for the welfare of Scheduled Castes	898.00							
3.	Assistance to Disabled Persons for purchase/fitting of Aids/Appliances (ADIP)	286.67							
4.	Deendayal Disabled Rehabilitation Scheme	4626.00							
	Schemes implemented by Ministry of Tribal Affairs								
SI.	Name of the Schemes	Amount							
No.		released							
1.	Strengthening Education among ST Girls in Low Literacy Districts	3471.00							
2.	Grants-in-Aid to Voluntary Organisations working for the Welfare of STs	61.00							
3.	Coaching for Scheduled Tribes	62.00							
4.	Development of Particularly Vulnerable Tribal Groups	2219.00							

Educational facilities for SC students

844. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of SC boys and girls studying in middle, higher secondary, colleges and universities, State-wise and category-wise;
- (b) whether it is a fact that sufficient hostel facilities for SC boys and girls are not available in the country studying in middle, higher secondary, colleges and universities;
- (c) whether it is also a fact that the Government of India provides financial assistance of only 50 per cent and the States have been demanding to change this ratio to 90:10 so as to construct more and more hostels for SC boys and girls; and

(d) if not, the steps taken to construct more hostels by Government and increase the matching grant to 90 per cent?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) A Statement containing the details is enclosed (*See* below).

(b) to (d) State Governments send proposals for hostels keeping in view the local requirement of the area. The Government of India provides 100 % financial assistance for construction of hostels for SC girls and 50% financial assistance for SC boys in all States/Union Territories under the scheme of Babu Jagjivan Ram Chhatrawas Yojana. Hostels for SC students are sanctioned as and when proposals are received from State/Union Territories.

State-wise details of SC Boys and Girls studying in Middle, Higher Secondary, Colleges and Universities

SI. States/UTs	Total-Class-VIII-XII			Higher Education			
No.	Boys	Girls	Total	Boys	Girls	Total	
1 2	3	4	5	6 BOys	7	8	
<u> </u>							
1. Andhra Pradesh	389163	378891	768054	134395	67399	201794	
2. Arunachal Pradesh	138	82	220	10	3	13	
3. Assam	91722	74228	165950	8160	4083	12243	
4. Bihar	171448	83162	254610	54593	6079	60672	
5. Chhattisgarh	115016	81555	196571	18692	13102	31794	
6. Goa	623	598	1221	219	210	429	
7. Gujarat	136883	87134	224017	25836	15870	41706	
8. Haryana	148112	116894	265006	25181	11804	36985	
9. Himachal pradesh	66082	58548	124630	8047	6653	14700	
10. Jammu and Kashmir	25654	21357	47011	3931	3232	7163	
11. Jharkhand	55707	32621	88328	6471	2968	9439	
12. Karnataka	306279	253263	559542	80625	45893	126518	
13. Kerala	100285	105285	205570	16990	21249	38239	
14. Madhya Pradesh	439479	268004	707483	119689	89033	208722	
15. Maharashtra	524614	423075	947689	106152	72753	178905	
16. Manipur	2989	2569	5558	603	571	1174	
17. Meghalaya	1381	1237	2618	246	237	483	

1 2	3	4	5	6	7	8
18. Mizoram	177	164	341	1	1	2
19. Nagaland	0	0	0	153	116	269
20. Orissa	141457	107795	249252	23782	5329	29111
21. Punjab	185253	156542	341795	30861	18352	49213
22. Rajasthan	311660	145297	456957	48297	16560	64857
23. Sikkim	620	637	1257	217	174	391
24. Tamil Nadu	458594	453963	912557	117364	66130	183494
25. Tripura	19308	15979	35287	2579	1788	4367
26. Uttar Pradesh	949623	264976	1214599	246788	126367	373155
27. Uttarakhand	64480	44679	109159	11873	7502	19375
28. West Bengal	439831	333347	773178	72166	31174	103340
29. Andaman and Nicobar Islands	0	0	0	44	5	49
30. Chandigarh	2670	2402	5072	2030	1803	3833
31. Dadra and Nagar Haveli	205	152	357	0	0	0
32. Daman and Diu	315	281	596	20	26	46
33. Delhi	45719	47983	93702	16855	10911	27766
34. Lakshadweep	0	0	0	0	0	0
35. Puducherry	7713	7674	15387	2808	1959	4767
INDIA	5203200	3570374	8773574	1185678	649336	1835014

Evaluation studies on various projects/ schemes for social justice

845. SHRIMATI VIPLOVE THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of evaluation studies on various schemes/projects aimed at providing social justice and empowerment to various sections of the society that have been implemented by Government during 2008-09 and 2009-10;
- (b) to what extent such schemes are being proved effective for the disadvantaged section; and
 - (c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (c) Twelve evaluation studies on various schemes have been completed during the year 2008-09 and 2009-10. The name of the institution conducted the studies, schemes evaluated, states covered in the study and the summary of main findings of these Studies are given in the Statement.